



GOVERNMENT OF ODISHA

HEALTH AND FAMILY WELFARE DEPARTMENT

File No. PT7-HFW-SCH-I-EMER-0001-2020 18410 /H Dated, 07.08.2020

From

Sri P. K. Mohapatra, IAS,
Additional Chief Secretary to Government

To

All Collector & DMs

All Municipal Commissioners.

Sub: Reduction of the post-discharge isolation period.

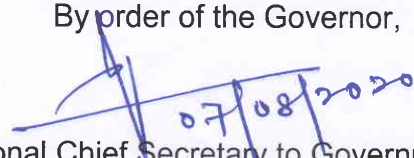
Madam / Sir,

In inviting a reference to this Deptt. Letter No.10977/H dated 11.05.2020 on the subject noted above I am to say that earlier the Government of Odisha has adopted Govt. of India guidelines on discharge policy for COVID-19 positive patients with a stricter provision of 14 days of home isolation instead of 7 days after discharge.

Now, it has been decided that the post-discharge home isolation will be for 7 days instead of 14 days in consonance with Govt.of India guidelines.

This is for favour of your information and necessary action.


By order of the Governor,


Additional Chief Secretary to Government

Memo No. 18411 (40) /H

Dated, 07.08.2020


Copy forwarded to All Directors under Health & Family Welfare Deptt. / MD, NHM, Odisha, Bhubaneswar / MD, OSMCL, Bhubaneswar/ All CDM&PHOs/ Superintendents of All Govt. MCHs for information and necessary action.


Additional Chief Secretary to Government

Memo No. 18412 (2) /H

Dated, 07.08.2020


Copy forwarded to the PS to Hon'ble Chief Minister, Odisha / P.S to Hon'ble Minister, Health & FW, Odisha for kind information of Hon'ble Chief Minister/ Hon'ble Minister, Health & FW.


Additional Chief Secretary to Government

Memo No. 18413 /H,

Dated 07.08.2020

Copy forwarded to OSD to Chief Secretary, Odisha for kind information of Chief Secretary.


Additional Chief Secretary to Government